

**RFA No. 12/2016**

Punam Tamang v. Jagat Chettri & Ors.

**BEFORE  
BHASKAR RAJ PRADHAN, J.**

**09.10.17** Present: Mr. Zangpo Sherpa and Ms. Mon Maya Subba,  
Advocates for the Appellant.

Ms. Kirti Pradhan, Advocate For the Respondents No.  
1 and 2.

Mr. S.K Chettri, Assistant Government Advocate for  
the State-Respondent No. 3.  
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Mr. Zangpo Sherpa, learned Counsel appearing for  
the Appellant states that he would like to withdraw the RFA  
No. 12/2016, as the matter has been amicably settled.

No objection from the learned Counsel appearing for  
the Respondents.

Accordingly, the matter is dismissed as withdrawn.

**Judge**  
**09-10-2017**

**/avi**      **Index : Yes / No**  
**Internet : Yes / No**